GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.2764 TO BE ANSWERED ON 02.08.2017

COUNTRY'S DIASPORA

2764. SHRI ABHISHEK SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the schemes of the Government to take the help of country's rich diaspora and convert demographic dividend to diasporic dividend;
- (b) the steps taken by the Government to prevent brain drain at the same time; and
- (c) the steps taken by the Government to ensure hassle free entry of persons of Indian origin into India?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

(a) & (b) The Government has brought about a transformational change in its engagement with the Indian diaspora. The 30 million strong Overseas Indian community is an invaluable partner in the progress of the nation. A successful, prosperous, and influential diaspora is an asset for India.

The Pravasi Bharatiya Divas (PBD) Convention, PBD Conferences, Regional PBDs, Youth PBD, Know India Programme, Scholarship Programme for Diaspora Children, Bharat Ko Jaaniye Quiz are some of the important programmes undertaken by the Government to strengthen diaspora's connect and engagement with India. The Government's efforts are also aimed at harnessing the diaspora potential to its fullest including through investments, philanthropy and transfer of knowledge and expertise.

Ongoing economic reforms and flagship programmes viz Swachh Bharat Mission, National Mission for Clean Ganga, Make in

India, Digital India, Skill India, Stand up India provide an enabling environment to our youth. The Government is also trying to convert 'brain drain 'into 'brain gain' by engaging the Indian diaspora in making India strong and self-reliant.

(c) Persons of Indian Origin (PIO) can also avail the Overseas Citizen of India (OCI) card scheme. As per the provisions of the scheme, OCI card holders under Section 7A of the Citizenship Act, 1955 get multiple life-long entry visa for visiting India and they are exempted from registration in FRRO irrespective of duration of their stay in India.
